

S. No. 88

Suppl Cause List-1

IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT SRINAGAR

WP(C) no. 230/2024

CM no. 476/2024

Fayaz Ahmad Awan

...Appellant(s)/Petitioner(s)

Through: Mr. Naveed Bukhtiyar, Advocate

Vs.

Union of India and others

...Respondent(s)

Through:

CORAM:

HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER
07.02.2024

Notice in the main as well as in CM returnable within four weeks.

Requisites for the same within a period of one week.

List on 15.03.2024.

Meanwhile, subject to objections and till next date of hearing before the Bench, respondents to consider the representation of the petitioner stated to have been filed by him before them.

(VINOD CHATTERJI KOUL)
JUDGE

SRINAGAR
07.02.2024
"Imtiyaz"